

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

14.08.2020

M.A./350/329/2020

O.A./350/186/2018

M.A./350/408/2018

M.A./350/720/2019

(EARLIAR DISPOSAL) (MENTIONED)

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. K.Sarkar

FOR RESPONDENTS(S) Adv.: Mr. S.Paul



| Notes of The Registry | Order of The Tribunal  |
|-----------------------|--|
|                       | <p>M.A. 329/2020 has been filed by the departmental authorities praying early disposal of the O.A.</p> <p>Mr. K.Sarkar, Ld. Counsel for the respondents in the O.A., submits that let there be a clarification by this Tribunal that all the posts be filled up excepting two covered by the notification.</p> <p>Since we had not restrained the department from filling up the posts not covered by the notification, in question, respondents may proceed to fill up those posts accordingly.</p> <p>List the O.A. for final disposal on 30.09.2020.</p> <p>M.A. 329/2020 is disposed of accordingly. M.A. No. 720/2019 also stands disposed of.</p> <p>Urgent certified copy of this order be given to Mr. K.Sarkar.</p> |

(DR. NANDITA CHATTERJEE)  
MEMBER(A)

( BIDISHA BANERJEE )  
MEMBER (J)

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